

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 4839
ANSWERED ON 01/04/2025**

ROAD CONNECTIVITY UNDER PMGSY

4839. SHRI AMRA RAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of guidelines formulated for connecting habitations by road under the Pradhan Mantri Gram Sadak Yojana (PMGSY); and**
- (b) whether the Government proposes to sanction road connectivity for habitations situated in Sikar district this year, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Pradhan Mantri Gram Sadak Yojana (PMGSY) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. Relaxation has been provided to the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission) and unconnected habitations in these areas with a population of 250 persons and above in the Core Network as per Census 2001 are eligible for connectivity under the scheme. In the critical Left Wing Extremism affected blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect habitations with population 100 persons and above as per 2001 census.

The Unit for PMGSY is a Habitation and not a Revenue village or a Panchayat. A habitation is a cluster of population, living in an area, the location of which does not change over time. Desam, Dhanis, Tolas, Majras, Hamlets, etc., are commonly used terminology to describe the Habitations.

The population, as recorded in the Census 2001, shall be the basis for determining the population size of the habitation. The population of all Habitations within a radius of 500 metre (1.5 km of path distance in case of Hills) may be clubbed together for the purpose of determining the population size. In the blocks bordering international boundary in the hill States (as identified by the Ministry of Home Affairs), however, all habitations within a path distance of 10 km may be treated as a cluster for this purpose. This cluster approach would enable provision of connectivity to a larger number of habitations, particularly in the Hill/mountainous areas. Further, the cluster approach in respect of Arunachal Pradesh State has been extended from International border blocks to International border districts of the State by clubbing population within a path distance of 10 km and treating as a cluster for eligibility.

(b): The State of Rajasthan has been sanctioned its full entitlement of roads and bridges under PMGSY. Since inception of PMGSY in 2000 till 27.03.2025, a total of 18,161 roads of 78,267.27 Km of road length and 73 bridges have been sanctioned to the State of Rajasthan. Out of this, 18,076 roads of 75,644.32 Km and 54 bridges have been completed by the State. For Sikar District, 395 roads of 1,710.06 Km road length was sanctioned and all roads have been completed.

Recently, a new vertical named PMGSY-IV has been launched on 11th September, 2024 with a focus on providing all-weather connectivity to unconnected habitations of 500+ population in plain areas and 250 + population in NE and Hill States/UTs, special category areas (Tribal Schedule-V, Aspirational Districts/Blocks, Desert Areas) and 100+ in Left Wing Extremism (LWE) affected districts as per Census 2011. The scheme will be implemented from 2024-25 to 2028-29 with a total outlay of Rs. 70,125 crore with a target to provide connectivity to 25,000 unconnected habitations. The Central Government is working in close coordination with the States to facilitate submission of proposals under the scheme. Eligible unconnected habitations in Rajasthan including Sikar districts, if any, will also be covered under the scheme.
